

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 17.03.2020										
S L . N O .	C.A. No.	Date of Appli cation	Case No.	Name of the Applican t	C.C Typ e	Ju dg e / Co ur t Na me	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	24992 /2020	17.03. 2020	MACA- 1127/ 2018	S. K. SINGH	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No -)
2	24993 /2020	17.03. 2020	ELPET - 3/201 9	MALAYAKA NT PRADHAN	C.O .	CO UR T NO . 17	Order Dtd. 2020-03-13			(S ea t No -)
3	24994 /2020	17.03. 2020	RVWPE T- 61/20 19	A.MOHANT Y	GEN ERA L		Order Dtd. 2019-09-09			(S ea t No -)
4	24995 /2020	17.03. 2020	BLAPL - 1349/ 2020	SANGRAMJ IT PANDA	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-13			(S ea t No -)
5	24996 /2020	17.03. 2020	BLAPL - 1351/ 2020	I. PANDA	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-13			(S ea t No -)
6	24997 /2020	17.03. 2020	BLAPL - 1352/ 2020	B. DAS	C.O .	CO UR T NO .	Order Dtd. 2020-03-13			(S ea t No -)

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7	24998 /2020	17.03. 2020	BLAPL - 1419/ 2020	SUVENDU BARIK	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-13		(S ea t No -)
8	24999 /2020	17.03. 2020	BLAPL - 1424/ 2020	M. R. SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-13		(S ea t No -)
9	25000 /2020	17.03. 2020	WP (C) - 8792/ 2020	M R BARIK	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13		(S ea t No -)
1 0	25001 /2020	17.03. 2020	WP (C) - 7488/ 2020	J P KAR	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13		(S ea t No -)
1 1	25002 /2020	17.03. 2020	BLAPL - 1433/ 2020	B. DAS	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-13		(S ea t No -)
1 2	25003 /2020	17.03. 2020	WP (C) - 17742 /2019	N RAO	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-13	WRIT BRAN CH-5	(S ea t No - 32)
1 3	25004 /2020	17.03. 2020	BLAPL - 1434/ 2020	J. KAMILA	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-13		(S ea t No - 32)
1 4	25005 /2020	17.03. 2020	CRIMP - 309/2 020	S R PATTNAIK	C.O .	CO UR T NO . 3 OL	Order Dtd. 2020-03-16		(S ea t No - 32)

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15	25006/2020	17.03.2020	WP (C) - 2185/2013	RATIKANTA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-16		(Seat No - 32)
16	25007/2020	17.03.2020	BLAPL - 1437/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-13		(Seat No - 32)
17	25008/2020	17.03.2020	WP (C) - 2793/2013	S K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-03-16		(Seat No - 32)
18	25009/2020	17.03.2020	WP (C) - 10156/2018	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-16		(Seat No - 32)
19	25010/2020	17.03.2020	BLAPL - 1355/2020	R. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-03-13		(Seat No - 32)
20	25011/2020	17.03.2020	BLAPL - 1564/2020	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-16		(Seat No - 32)
21	25012/2020	17.03.2020	BLAPL - 1542/2020	M. K. PANI	C.O.	COURT NO. 23	Order Dtd. 2020-03-16		(Seat No - 32)
22	25013/2020	17.03.2020	BLAPL -	P. K. MOHANTY	C.O.	CO	Order Dtd. 2020-03-13		(Sea

			1421/ 2020			T NO . 23			t No - 32)
2 3	25014 /2020	17.03. 2020	WP (C) - 7184/ 2020	D K BEHERA	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16		(S ea t No - 32)
2 4	25015 /2020	17.03. 2020	CONTR - 14/20 19	LAXMIDHA R MOHANTY	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16		(S ea t No - 32)
2 5	25016 /2020	17.03. 2020	WP (C) - 98/20 14	P C BEHERA	C.O .	CO UR T NO . 16	Order Dtd. 2020-03-13		(S ea t No - 32)
2 6	25017 /2020	17.03. 2020	WP (C) - 6654/ 2010	B K LENKA	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16		(S ea t No - 32)
2 7	25018 /2020	17.03. 2020	WP (C) - 6654/ 2010	B K LENKA	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16		(S ea t No - 32)
2 8	25019 /2020	17.03. 2020	WP (C) - 2470/ 2020	M.JATI	GEN ERA L		Order Dtd. 2020-02-18		(S ea t No - 32)
2 9	25020 /2020	17.03. 2020	WP (C) -	B K LENKA	C.O .		Order Dtd. 2020-03-16		(S ea

			21295/2012							t No - 32)
3 0	25021 /2020	17.03. 2020	WP (C) - 5483/ 2012	B K DAS	C.O .	CH	Order Dtd. 2020-03-16		WRIT BRAN CH-5	(S ea t No - 47)
3 1	25022 /2020	17.03. 2020	WP (C) - 6728/ 2020	NIRANJAN ROUT	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16			(S ea t No - 47)
3 2	25023 /2020	17.03. 2020	WP (C) - 5604/ 2020	ASHOK KU SAHOO	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16			(S ea t No - 47)
3 3	25024 /2020	17.03. 2020	WP (C) - 7886/ 2020	SARADA NAYAK	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16			(S ea t No - 47)
3 4	25025 /2020	17.03. 2020	WP (C) - 5295/ 2020	B B RABISING H	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2020-03-16			(S ea t No - 47)
3 5	25026 /2020	17.03. 2020	WP (C) - 19119 /2015	PRAMOD KUMAR SAMAL	GEN ERA L		Order Dtd. 2016-10-18		WRIT BRAN CH-2	(S ea t No - 6)
3 6	25027 /2020	17.03. 2020	ABLAP L- 2539/	PRAMOD KUMAR SAMAL	GEN ERA L		Order Dtd. 2019-11-14			(S ea t

			2019							No - 6)
37	25028 /2020	17.03.2020	ABLAP L-17863 /2015	PRAMOD KUMAR SAMAL	GENERAL		Order Dtd. 2015-12-22		CRIMINAL MISC -1	(Seat No - 8)
38	25029 /2020	17.03.2020	MACA-192/2018	G. N. JEE	C.O.	COURT NO . 1	Order Dtd. 2020-03-13			(Seat No - 8)
39	25030 /2020	17.03.2020	WP (C) - 8332/2020	N. RAO	C.O.	COURT NO . 3 OLD	Order Dtd. 2020-03-16			(Seat No - 8)
40	25031 /2020	17.03.2020	WP (C) - 5266/2020	RATIKANTA SAHOO	C.O.	COURT NO . 3 OLD	Order Dtd. 2020-03-16		WRIT BRANCH-2	(Seat No - 34)
41	25032 /2020	17.03.2020	CRLMP - 1237/2014	B. K. DAS	GENERAL		Order Dtd. 2020-02-07 Petition, Annexure, Misc . case, Counter, Rejoinder,			(Seat No - 34)
42	25033 /2020	17.03.2020	WP (C) - 13657 /2019	B. K. DAS	GENERAL		Order Dtd. 2019-10-29		WRIT BRANCH-2	(Seat No - 45)
43	25034 /2020	17.03.2020	CRLMP - 324/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO . 3 OLD	Order Dtd. 2020-03-16			(Seat No - 45)

44	25035 /2020	17.03. 2020	CRLMP - 323/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16			(S ea t No - 45)
45	25036 /2020	17.03. 2020	CRLMP - 322/2 020	S. C. DAS	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16			(S ea t No - 45)
46	25037 /2020	17.03. 2020	CRLMP - 322/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16			(S ea t No - 45)
47	25038 /2020	17.03. 2020	CRLMP - 305/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16			(S ea t No - 45)
48	25039 /2020	17.03. 2020	CRLMP - 306/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16			(S ea t No - 45)
49	25040 /2020	17.03. 2020	CRLMP - 310/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16			(S ea t No - 45)
50	25041 /2020	17.03. 2020	CRLMP - 311/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3	Order Dtd. 2020-03-16			(S ea t No - 45)

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5 1	25042 /2020	17.03. 2020	CRLMP - 313/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16		(S ea t No - 45)
5 2	25043 /2020	17.03. 2020	CRLMP - 314/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16		(S ea t No - 45)
5 3	25044 /2020	17.03. 2020	CRLMP - 316/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16		(S ea t No - 45)
5 4	25045 /2020	17.03. 2020	CRLMP - 304/2 020	ASHIS KUMAR MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16		(S ea t No - 45)
5 5	25046 /2020	17.03. 2020	CRLMP - 319/2 020	S. C. DAS	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16		(S ea t No - 45)
5 6	25047 /2020	17.03. 2020	CRLMP - 328/2 020	M. K. MALICK	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16		(S ea t No - 45)
5 7	25048 /2020	17.03. 2020	CRLMP - 331/2	P. K. SAHOO	C.O .	CO UR T	Order Dtd. 2020-03-16		(S ea t

			020			NO .3 OLD				No - 45)
58	25049 /2020	17.03. 2020	CRLMP - 348/2 020	PANKAJ KUMAR PANI	C.O .	CO UR T NO .3 OLD	Order Dtd. 2020-03-16			(S ea t No - 45)
59	25050 /2020	17.03. 2020	CRLMP - 349/2 020	K.C.TRI P ATHY	C.O .	CO UR T NO .3 OLD	Order Dtd. 2020-03-16			(S ea t No - 45)
60	25051 /2020	17.03. 2020	CONTR - 18/20 20	S. C. DAS	C.O .	CO UR T NO .3 OLD	Order Dtd. 2020-03-16			(S ea t No - 45)
61	25052 /2020	17.03. 2020	CONTR - 24/20 20	B. M. BHUYAN	C.O .	CO UR T NO .3 OLD	Order Dtd. 2020-03-16			(S ea t No - 45)
62	25053 /2020	17.03. 2020	CMP- 285/2 020	D. NAYAK	C.O .	CO UR T NO .24	Order Dtd. 2020-03-16	WRIT BRAN CH-2		(S ea t No - 7)
63	25054 /2020	17.03. 2020	WP (C) - 9339/ 2020	D. K. BEHERA	C.O .	CO UR T NO .24	Order Dtd. 2020-03-16			(S ea t No - 7)
64	25055 /2020	17.03. 2020	WP (C) - 23463 /2019	M/S.K.C. SATAPATH Y	C.O .	CO UR T NO	Order Dtd. 2020-03-16	WRIT BRAN CH-7		(S ea t No

						24				-48)
65	25056/2020	17.03.2020	CMP-1336/2019	M.R.ROUTRAY	C.O.	DR (J)	Order Dtd. 2020-03-16			(Seat No - 48)
66	25057/2020	17.03.2020	WP (C) - 6670/2020	J.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-03-16		WRIT BRANCH-1	(Seat No - 4)
67	25058/2020	17.03.2020	ABLAP L- 2251/2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Seat No - 4)
68	25059/2020	17.03.2020	WP (C) - 5649/2020	H.K.BHOL	C.O.	COURT NO. 17	Order Dtd. 2020-03-30		WRIT BRANCH-6	(Seat No - 36)
69	25060/2020	17.03.2020	WP (C) - 8317/2020	S.K.BEHE RA	C.O.	COURT NO. 17	Order Dtd. 2020-03-16			(Seat No - 36)
70	25061/2020	17.03.2020	ABLAP L- 461/2020	N.K.LENK A	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Seat No - 36)
71	25062/2020	17.03.2020	ABLAP L- 1205/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Seat No - 36)
72	25063/2020	17.03.2020	RPFAM - 280/2	P.K.BEHE RA	C.O.	COURT	Exhibits		FIRST APPEAL	(Seat No - 36)

			018			NO .9		AL	No - 5)
7 3	25064 /2020	17.03. 2020	ABLAP L- 1225/ 2020	AMLAN SHAKTI PAUL	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13		(S ea t No - 5)
7 4	25065 /2020	17.03. 2020	ABLAP L- 1237/ 2020	AMLAN SHAKTI PAUL	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13		(S ea t No - 5)
7 5	25066 /2020	17.03. 2020	WP (C) - 8503/ 2020	P.K.SWAI N	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13	WRIT BRAN CH-8	(S ea t No - 40)
7 6	25067 /2020	17.03. 2020	ABLAP L- 621/2 020	SATYABRA TA DAS	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13		(S ea t No - 40)
7 7	25068 /2020	17.03. 2020	WP (C) - 8504/ 2020	P.K.SWAI N	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13	WRIT BRAN CH-8	(S ea t No - 40)
7 8	25069 /2020	17.03. 2020	ABLAP L- 536/2 020	SAILENDR A BISWAL	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13		(S ea t No - 40)
7 9	25070 /2020	17.03. 2020	WP (C) - 8505/ 2020	P.K.SWAI N	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13	WRIT BRAN CH-8	(S ea t No - 40)
8 0	25071 /2020	17.03. 2020	WP (C) - 8506/ 2020	P.K.SWAI N	C.O .	CO UR T	Order Dtd. 2020-03-26	WRIT BRAN CH-8	(S ea t

			2020			NO .8				No - 40)
8 1	25072 /2020	17.03. 2020	WP (C) - 8507/ 2020	P.K.SWAI N	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-16		WRIT BRAN CH-8	(S ea t No - 40)
8 2	25073 /2020	17.03. 2020	BLAPL - 8987/ 2019	U. ADILA	C.O .	CO UR T NO . 2	Order Dtd. 2020-03-13			(S ea t No - 40)
8 3	25074 /2020	17.03. 2020	WP (C) - 8508/ 2020	P.K.SWAI N	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13		WRIT BRAN CH-8	(S ea t No - 40)
8 4	25075 /2020	17.03. 2020	RVWPE T- 104/2 019	S. K. SINGH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2020-03-16			(S ea t No - 40)
8 5	25076 /2020	17.03. 2020	WP (C) - 8509/ 2020	P.K.SWAI N	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13		WRIT BRAN CH-8	(S ea t No - 40)
8 6	25077 /2020	17.03. 2020	RVWPE T- 104/2 019	DIBAKAR SAMAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2020-03-16			(S ea t No - 40)
8 7	25078 /2020	17.03. 2020	WP (C) - 8987/ 2020	P. K. MISHRA	C.O .	CO UR T NO .	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO	(S ea t No -)

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8 8	25079 /2020	17.03. 2020	WP (C) - 8095/ 2020	D.K.MOHA NTY	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-16		WRIT BRAN CH-2	(S ea t No - 9)
8 9	25080 /2020	17.03. 2020	ABLAP L- 56/20 20	D. DASH	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No - 9)
9 0	25081 /2020	17.03. 2020	ABLAP L- 15422 /2019	P. K. SINGH	C.O .	CO UR T NO . 1	Order Dtd. 2019-03-13			(S ea t No - 9)
9 1	25082 /2020	17.03. 2020	ABLAP L- 17231 /2019	M. N. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No - 9)
9 2	25083 /2020	17.03. 2020	ABLAP L- 2440/ 2019	S.K.MOHA NTY	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No - 9)
9 3	25084 /2020	17.03. 2020	ABLAP L- 15616 /2019	B. DAS	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No - 9)
9 4	25085 /2020	17.03. 2020	ABLAP L- 18422 /2019	ARUN KUMAR JATI	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No - 9)
9 5	25086 /2020	17.03. 2020	ABLAP L- 15265 /2019	PRATAP KUMAR BARIK	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No - 9)
9 6	25087 /2020	17.03. 2020	WP (C) -	S.MOHANT Y	C.O .	CO UR	Order Dtd. 2020-03-13			(S ea

			19334 /2019			T NO · 9			t No - 9)
9 7	25088 /2020	17.03. 2020	WP (C) - 19334 /2019	S.BISWAL	C.O ·	CO UR T NO · 9	Order Dtd. 2020-03-13		(S ea t No - 9)
9 8	25089 /2020	17.03. 2020	WP (C) - 19334 /2019	S.C.TRIP ATHY	C.O ·	CO UR T NO · 9	Order Dtd. 2020-03-13		(S ea t No - 9)
9 9	25090 /2020	17.03. 2020	WP (C) - 19334 /2019	S.C.TRIP ATHY	C.O ·	CO UR T NO · 9	Order Dtd. 2020-03-13		(S ea t No - 9)
1 0 0	25091 /2020	17.03. 2020	WP (C) - 19334 /2019	S.C.TRIP ATHY	C.O ·	CO UR T NO · 9	Order Dtd. 2020-03-13		(S ea t No - 9)
1 0 1	25092 /2020	17.03. 2020	WP (C) - 19334 /2019	S.C.TRIP ATHY	C.O ·	CO UR T NO · 9	Order Dtd. 2020-03-13		(S ea t No - 9)
1 0 2	25093 /2020	17.03. 2020	WP (C) - 19334 /2019	S.C.TRIP ATHY	C.O ·	CO UR T NO · 9	Order Dtd. 2020-03-13		(S ea t No - 9)
1 0 3	25094 /2020	17.03. 2020	WP (C) - 8980/ 2020	M BARAL	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2020-03-16		(S ea t No - 9)
1 0 4	25095 /2020	17.03. 2020	WP (C) - 8096/ 2020	P K SWAIN	C.O ·	CO UR T NO ·	Order Dtd. 2020-03-16		(S ea t No -

						24				9)
105	25096/2020	17.03.2020	WP (C) - 5374/2020	P K MISHRA	C.O .	COURT NO . 24	Order Dtd. 2020-03-16		WRIT BRANCH-3	(Seat No - 28)
106	25097/2020	17.03.2020	WP (C) - 8978/2020	M BARAL	C.O .	COURT NO . 2 OLD	Order Dtd. 2020-03-16			(Seat No - 28)
107	25098/2020	17.03.2020	WP (C) - 7565/2020	P K MISHRA	C.O .	COURT NO . 2 OLD	Order Dtd. 2020-03-16			(Seat No - 28)
108	25099/2020	17.03.2020	WP (C) - 8976/2020	M BARAL	C.O .	COURT NO . 2 OLD	Order Dtd. 2020-03-16			(Seat No - 28)
109	25100/2020	17.03.2020	ABLAP L- 17812/2019	R N PANDA	C.O .	COURT NO . 1	Order Dtd. 2020-03-13			(Seat No - 28)
110	25101/2020	17.03.2020	ABLAP L- 17845/2019	S CHOUDHURY	C.O .	COURT NO . 1	Order Dtd. 2020-03-13			(Seat No - 28)
111	25102/2020	17.03.2020	TRP (C) - 75/2020	S K SUNDARA	C.O .	COURT NO . 22	Order Dtd. 2020-03-16			(Seat No - 28)

112	25103/2020	17.03.2020	CRLA-247/2019	R K MOHAPATRA	C.O.	COURT NO. 2019	Order Dtd. 2020-03-16		CRIMINAL APPELL	(Seat No - 6)
113	25104/2020	17.03.2020	MATA-35/2020	K C PANDA	C.O.	COURT NO. 2019	Order Dtd. 2020-03-16			(Seat No - 6)
114	25105/2020	17.03.2020	ABLAP L-2603/2020	S. S. CHHUALSINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 6)
115	25106/2020	17.03.2020	WA-141/2020	SANJEEV UDGATA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No - 6)
116	25107/2020	17.03.2020	WP (C) - 7628/2020	P.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-03-16			(Seat No - 6)
117	25108/2020	17.03.2020	WA-139/2020	SANJEEV KUMAR UDGATA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No - 6)
118	25109/2020	17.03.2020	WP (C) - 2521/2020	R.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
119	25110/2020	17.03.2020	WA-140/2020	SANJEEV UDGATA	C.O.	COURT NO.	Order Dtd. 2020-03-13			(Seat No -)

						19				101)
120	25111/2020	17.03.2020	CRLMP - 317/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-16			(Seat No - 101)
121	25112/2020	17.03.2020	CRLMP - 344/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-16			(Seat No - 101)
122	25113/2020	17.03.2020	ABLAP L- 378/2020	P. K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Seat No - 101)
123	25114/2020	17.03.2020	CRLMP - 350/2020	AMIT SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-16			(Seat No - 101)
124	25115/2020	17.03.2020	CMP- 195/2020	M. D. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-16	WRIT BRANCH-1		(Seat No - 31)
125	25116/2020	17.03.2020	CMP- 179/2020	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-03-16	WRIT BRANCH-1		(Seat No - 31)
126	25117/2020	17.03.2020	WP(C) - 12530/2012	A K JENA	C.O.	COURT NO. 24	Order Dtd. 2020-03-16			(Seat No - 31)

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1 2 7	25118 /2020	17.03. 2020	WP (C) - 7452/ 2020	R. K. MISHRA	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16			(S ea t No - 31)
1 2 8	25119 /2020	17.03. 2020	WP (C) - 8098/ 2020	D. K. MOHANTY	C.O .	CO UR T NO . 22	Order Dtd. 2020-03-16	WRIT BRAN CH-2		(S ea t No - 9)
1 2 9	25120 /2020	17.03. 2020	WP (C) - 7661/ 2020	D. K. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-16	WRIT BRAN CH-5		(S ea t No - 23)
1 3 0	25121 /2020	17.03. 2020	WP (C) - 6715/ 2020	R. N. DASH	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16			(S ea t No - 23)
1 3 1	25122 /2020	17.03. 2020	WP (C) - 9395/ 2020	P. K. DASH	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16			(S ea t No - 23)
1 3 2	25123 /2020	17.03. 2020	WP (C) - 7576/ 2020	PRAMOD KUMAR JENA	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16			(S ea t No - 23)
1 3 3	25124 /2020	17.03. 2020	WP (C) - 7476/ 2020	J. N. PANDA	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16			(S ea t No - 23)
1 3 4	25125 /2020	17.03. 2020	WP (C) - 12530 /2012	D K SAHOO	C.O .	CO UR T NO	Order Dtd. 2020-03-16			(S ea t No

						7				- 23)
135	25126/2020	17.03.2020	WP (C) - 6696/2020	K. CHOUDHURY	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 23)
136	25127/2020	17.03.2020	WP (C) - 8377/2020	A. K. MISHRA	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 23)
137	25128/2020	17.03.2020	WP (C) - 7997/2020	S.C.MEKA P	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 23)
138	25129/2020	17.03.2020	WP (C) - 7096/2020	K. CHOUDHURY	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 23)
139	25130/2020	17.03.2020	WP (C) - 7470/2020	R. C. MUDULI	C.O.	COURT NO . 7	Order Dtd. 2020-03-16		WRIT BRANCH-3	(Seat No - 33)
140	25131/2020	17.03.2020	WP (C) - 8954/2020	S. C. BISWAL	C.O.	COURT NO . 7	Order Dtd. 2020-03-13			(Seat No - 33)
141	25132/2020	17.03.2020	WP (C) - 12531/2012	A K JENA	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 33)
1	25133	17.03.	WP (C)	P. K.	C.O.	CO	Order Dtd. 2020-03-16			(S

4 2	/2020	2020	- 8975/ 2020	DAS	.	UR T NO . 7				ea t No - 33)
1 4 3	25134 /2020	17.03. 2020	WP (C) - 6470/ 2019	P K DASH	C.O .	CO UR T NO . 3	Order Dtd. 2020-03-16			(S ea t No - 33)
1 4 4	25135 /2020	17.03. 2020	WP (C) - 8513/ 2020	P. K. SWAIN	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-13		WRIT BRAN CH-8	(S ea t No - 40)
1 4 5	25136 /2020	17.03. 2020	WP (C) - 8512/ 2020	P. K. SWAIN	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-26		WRIT BRAN CH-8	(S ea t No - 40)
1 4 6	25137 /2020	17.03. 2020	WP (C) - 6470/ 2019	PRASANJI T BEHERA	C.O .	CO UR T NO . 3	Order Dtd. 2020-03-16			(S ea t No - 40)
1 4 7	25138 /2020	17.03. 2020	WP (C) - 8511/ 2020	P. K. SWAIN	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-26		WRIT BRAN CH-8	(S ea t No - 40)
1 4 8	25139 /2020	17.03. 2020	WP (C) - 8041/ 2020	J.D. MUDULI	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 40)
1 4 9	25140 /2020	17.03. 2020	WP (C) - 2983/ 2020	P K LENKA	C.O .	CO UR T NO .	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO	(S ea t No -)

						19			N BENC H)	10 6)
1 5 0	25141 /2020	17.03. 2020	WP (C) - 8510/ 2020	P. K. SWAIN	C.O .	CO UR T NO . 8	Order Dtd. 2020-03-16		WRIT BRAN CH-8	(S ea t No - 40)
1 5 1	25142 /2020	17.03. 2020	WP (C) - 8047/ 2020	P.K. LENKA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 40)
1 5 2	25143 /2020	17.03. 2020	BLAPL - 4684/ 2019	A. K. MISHRA	C.O .	CO UR T NO . 9 OL D	Order Dtd. 2020-03-06			(S ea t No - 40)
1 5 3	25144 /2020	17.03. 2020	WP (C) - 8100/ 2020	R.C. MUDULI	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 40)
1 5 4	25145 /2020	17.03. 2020	WP (C) - 21674 /2016	K.K. JENA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 40)
1 5 5	25146 /2020	17.03. 2020	BLAPL - 726/2 020	MANOJ KUMAR PANI	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 40)
1 5 6	25147 /2020	17.03. 2020	WP (C) - 7591/ 2020	P.N. BEHERA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 40)

157	25148/2020	17.03.2020	WP (C) - 7423/2020	P K JENA	C.O .	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 40)
158	25149/2020	17.03.2020	FAO-905/2019	G. N. JEE	C.O .	COURT NO . 7	Order Dtd. 2020-02-03			(Seat No - 40)
159	25150/2020	17.03.2020	WP (C) - 8602/2020	R.C. MUDULI	C.O .	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 40)
160	25151/2020	17.03.2020	FAO-905/2019	B. JENA	C.O .	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 40)
161	25152/2020	17.03.2020	WP (C) - 8108/2020	P K JENA	C.O .	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 40)
162	25153/2020	17.03.2020	WP (C) - 8121/2020	H K TRIPATHY	C.O .	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 40)
163	25154/2020	17.03.2020	WP (C) - 8491/2020	D.K. MAHALIK	C.O .	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 40)
164	25155/2020	17.03.2020	SAO-13/2009	MALAYAKANT PRADHAN	C.O .	COURT NO	Order Dtd. 2020-03-16		SECOND APPEAL	(Seat No

						7				-3)
165	25156/2020	17.03.2020	WP(C) - 8361/ 2020	M R SAHOO	C.O.	COURT NO .19	Order Dtd. 2020-03-16			(Seat No - 3)
166	25157/2020	17.03.2020	WP(C) - 8467/ 2020	M.K. RATH	C.O.	COURT NO .19	Order Dtd. 2020-03-16			(Seat No - 3)
167	25158/2020	17.03.2020	CRLMP - 1298/ 2018	S. MOHAPATRA	C.O.	COURT NO .7	Order Dtd. 2020-03-16	WRIT BRANCH- 10		(Seat No - 56)
168	25159/2020	17.03.2020	WP(C) - 8579/ 2020	S.K. MOHANTY	C.O.	COURT NO .19	Order Dtd. 2020-03-16			(Seat No - 56)
169	25160/2020	17.03.2020	WP(C) - 7987/ 2020	S BEHERA	C.O.	COURT NO .19	Order Dtd. 2020-03-16			(Seat No - 56)
170	25161/2020	17.03.2020	MACA- 202/2 017	S. K. SUNDARA	C.O.	COURT NO .1	Order Dtd. 2020-03-13			(Seat No - 56)
171	25162/2020	17.03.2020	WP(C) - 8580/ 2020	S.K. MOHANTY	C.O.	COURT NO .19	Order Dtd. 2020-03-16			(Seat No - 56)
172	25163/2020	17.03.2020	WP(C) - 7983/ 2020	S BEHERA	C.O.	COURT NO	Order Dtd. 2020-03-16			(Seat No

						. 19				- 56)
1 7 3	25164 /2020	17.03. 2020	MACA- 202/2 017	S. K. SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-13			(S ea t No - 56)
1 7 4	25165 /2020	17.03. 2020	WP (C) - 8572/ 2020	S. K. MOHANTY	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 56)
1 7 5	25166 /2020	17.03. 2020	WP (C) - 7984/ 2020	S BEHERA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 56)
1 7 6	25167 /2020	17.03. 2020	WP (C) - 7446/ 2020	N. K. SATAPATH Y	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 56)
1 7 7	25168 /2020	17.03. 2020	WP (C) - 7792/ 2020	AMIYA KUMAR SWAIN	C.O .	CO UR T NO . 22	Order Dtd. 2020-03-16		WRIT BRAN CH-6	(S ea t No - 26)
1 7 8	25169 /2020	17.03. 2020	WP (C) - 7985/ 2020	S BEHERA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 26)
1 7 9	25170 /2020	17.03. 2020	WP (C) - 7450/ 2020	SANJIT KU. DAS	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 26)
1	25171	17.03.	WP (C)	AMIYA	C.O	DR	Order Dtd. 2020-03-16		WRIT	(S

80	/2020	2020	- 1379/ 2020	KUMAR SWAIN	.	(J)			BRAN CH-5	ea t No - 21)
181	25172 /2020	17.03. 2020	WP (C) - 7474/ 2020	S.K. MOHANTY	C.O	COURT NO .19	Order Dtd. 2020-03-16			(S ea t No - 21)
182	25173 /2020	17.03. 2020	WP (C) - 7986/ 2020	S BEHERA	C.O	COURT NO .19	Order Dtd. 2020-03-16			(S ea t No - 21)
183	25174 /2020	17.03. 2020	WP (C) - 7530/ 2020	R.K. MISHRA	C.O	COURT NO .19	Order Dtd. 2020-03-16			(S ea t No - 21)
184	25175 /2020	17.03. 2020	WP (C) - 7532/ 2020	S.K. DAS	C.O	COURT NO .19	Order Dtd. 2020-03-16			(S ea t No - 21)
185	25176 /2020	17.03. 2020	WP (C) - 7534/ 2020	S.K. DAS	C.O	COURT NO .19	Order Dtd. 2020-03-16			(S ea t No - 21)
186	25177 /2020	17.03. 2020	WP (C) - 8753/ 2020	SATYAJIT MOHAPATRA (2)	C.O	COURT NO .19	Order Dtd. 2020-03-16			(S ea t No - 21)
187	25178 /2020	17.03. 2020	WP (C) - 8928/ 2020	JYOTI RANJAN SAHOO	C.O	COURT NO .	Order Dtd. 2020-03-16			(S ea t No - .

						19				21)
188	25179/2020	17.03.2020	WP (C) - 7312/2020	P.K. LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 21)
189	25180/2020	17.03.2020	WP (C) - 8996/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 21)
190	25181/2020	17.03.2020	WP (C) - 7331/2020	R.C. MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 21)
191	25182/2020	17.03.2020	WP (C) - 7337/2020	R.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 21)
192	25183/2020	17.03.2020	WPCRL - 30/2020	SURENDRA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 21)
193	25184/2020	17.03.2020	WP (C) - 7351/2020	D.K. MOHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 21)
194	25185/2020	17.03.2020	WPCRL - 30/2020	RAMAKANT MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 21)
199	25186/2020	17.03.2020	WP (C) -	M. R. ROURAY	C.O.	COURT	Order Dtd. 2020-03-30		WRIT BRAN	(Sea

5			3851/ 2020			T NO .19			CH (DIV ISIO N BENC H)	t No - 11 6)
1 9 6	25187 /2020	17.03. 2020	WP (C) - 4343/ 2020	P. K. LENKA	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16			(S ea t No - 11 6)
1 9 7	25188 /2020	17.03. 2020	WP (C) - 3468/ 2020	A. K. ROUL	C.O .	CO UR T NO .24	Order Dtd. 2020-03-16			(S ea t No - 11 6)
1 9 8	25189 /2020	17.03. 2020	WP (C) - 7841/ 2020	I PANDA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)
1 9 9	25190 /2020	17.03. 2020	WP (C) - 7417/ 2020	P. K. JENA	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
2 0 0	25191 /2020	17.03. 2020	WP (C) - 4743/ 2020	P. K. JENA	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
2 0 1	25192 /2020	17.03. 2020	WP (C) - 3470/ 2020	R. R. DAS	C.O .	CO UR T NO .19	Order Dtd. 2020-03-30		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2	25193	17.03.	WA-	PRAVAT	C.O	CO	Order Dtd. 2020-03-05			(S

02	/2020	2020	638/2019	BEHERA	.	UR T NO .3				ea t No - 11 2)
203	25194/2020	17.03.2020	WA-86/2020	ASWINI KUMAR MOHANTY	C.O.	CO UR T NO .19	Order Dtd. 2020-03-13			(S ea t No - 11 2)
204	25195/2020	17.03.2020	WA-40/2020	PRAKASH	C.O.	CO UR T NO .19	Order Dtd. 2020-03-13			(S ea t No - 11 2)
205	25196/2020	17.03.2020	BLAPL-1560/2020	PRAFULLA KUMAR KHATEI	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
206	25197/2020	17.03.2020	BLAPL-1522/2020	PARTHA SARATHI DAS	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
207	25198/2020	17.03.2020	BLAPL-1547/2020	D.K. BEHERA	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
208	25199/2020	17.03.2020	BLAPL-1512/2020	SAROJ KUMAR PADHI	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
209	25200/2020	17.03.2020	WP (C)-7383/2020	M/S. TAPAN KUMAR MANDAL	C.O.	CO UR T NO .	Order Dtd. 2020-03-16			(S ea t No - 11 2)

						19				112)
210	25201/2020	17.03.2020	WA-3/2020	S. P. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No - 112)
211	25202/2020	17.03.2020	WA-3/2020	B. B. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No - 112)
212	25203/2020	17.03.2020	WP (C) - 7404/2020	D.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 112)
213	25204/2020	17.03.2020	WP (C) - 7421/2020	P. K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 112)
214	25205/2020	17.03.2020	WP (C) - 7424/2020	P.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 112)
215	25206/2020	17.03.2020	WP (C) - 7536/2020	SANJAYA KUMAR DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 112)
216	25207/2020	17.03.2020	WP (C) - 7426/2020	P.R. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 112)
21	25208/2020	17.03.2020	WP (C) -	TAPAN SWAIN	C.O.	COUR	Order Dtd. 2020-03-16			(Sea

7			7552/ 2020			T NO .19			t No - 11 2)
2 1 8	25209 /2020	17.03. 2020	WP (C) - 7624/ 2020	R. K. MOHAPATR A	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		(S ea t No - 11 2)
2 1 9	25210 /2020	17.03. 2020	WP (C) - 8574/ 2020	S.K. MOHANTY	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		(S ea t No - 11 2)
2 2 0	25211 /2020	17.03. 2020	WP (C) - 7646/ 2020	AMIT KUMAR SAA	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		(S ea t No - 11 2)
2 2 1	25212 /2020	17.03. 2020	WP (C) - 8576/ 2020	S.K. MOHANTY	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		(S ea t No - 11 2)
2 2 2	25213 /2020	17.03. 2020	WP (C) - 7444/ 2020	P. K. MALLICK	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		(S ea t No - 11 2)
2 2 3	25214 /2020	17.03. 2020	WP (C) - 8577/ 2020	S.K. MOHANTY	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		(S ea t No - 11 2)
2 2 4	25215 /2020	17.03. 2020	WP (C) - 7652/ 2020	S. K. SINGH	C.O .	CO UR T NO .19	Order Dtd. 2020-03-16		(S ea t No - 11

										2)
2 2 5	25216 /2020	17.03. 2020	WP (C) - 8603/ 2020	R.C. MUDULI	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 2 6	25217 /2020	17.03. 2020	WP (C) - 7653/ 2020	S. K. SINGH	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 2 7	25218 /2020	17.03. 2020	WPCRL - 9/202 0	K. SAHOO	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 2 8	25219 /2020	17.03. 2020	WP (C) - 7655/ 2020	S. K. SINGH	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 2 9	25220 /2020	17.03. 2020	WP (C) - 7668/ 2020	M/S.SUMA NTA KUMAR NAYAK	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 0	25221 /2020	17.03. 2020	WP (C) - 7669/ 2020	M/S.SUMA NTA KUMAR NAYAK	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 1	25222 /2020	17.03. 2020	WPCRL - 10/20 20	T. K. CHINHARA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 2	25223 /2020	17.03. 2020	WP (C) - 7775/ 2020	ASHOK KUMAR RANA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)

			2020			NO .19				No - 11 2)
2 3 3	25224 /2020	17.03. 2020	WP (C) - 8344/ 2020	S.K. PARIDA	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 4	25225 /2020	17.03. 2020	WP (C) - 7776/ 2020	A. K. BISWAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 5	25226 /2020	17.03. 2020	WP (C) - 8621/ 2020	CHINTU SAMAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 6	25227 /2020	17.03. 2020	WP (C) - 8623/ 2020	CHINTU SAMAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 7	25228 /2020	17.03. 2020	WP (C) - 7793/ 2020	NANDA KISHORE ROUT	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 8	25229 /2020	17.03. 2020	WP (C) - 8625/ 2020	CHINTU SAMAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 3 9	25230 /2020	17.03. 2020	WP (C) - 7795/ 2020	NANDA KISHORE ROUT	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)

240	25231/2020	17.03.2020	WP (C) - 7811/2020	S. SWAIN	C.O.	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 112)
241	25232/2020	17.03.2020	WP (C) - 7860/2020	TAPAN SWAIN	C.O.	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 112)
242	25233/2020	17.03.2020	WP (C) - 8628/2020	CHINTU SAMAL	C.O.	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 112)
243	25234/2020	17.03.2020	WP (C) - 7862/2020	TAPAN SWAIN	C.O.	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 112)
244	25235/2020	17.03.2020	WP (C) - 8630/2020	CHINTU SAMAL	C.O.	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 112)
245	25236/2020	17.03.2020	WP (C) - 7864/2020	TAPAN SWAIN	C.O.	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 112)
246	25237/2020	17.03.2020	WP (C) - 8631/2020	CHINTU SAMAL	C.O.	COURT NO . 19	Order Dtd. 2020-03-16			(Seat No - 112)
247	25238/2020	17.03.2020	WP (C) - 8633/2020	CHINTU SAMAL	C.O.	COURT NO	Order Dtd. 2020-03-16			(Seat No

						. 19				- 11 2)
2 4 8	25239 /2020	17.03. 2020	WP (C) - 8300/ 2020	CHINTU SAMAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 4 9	25240 /2020	17.03. 2020	WP (C) - 8298/ 2020	CHINTU SAMAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 5 0	25241 /2020	17.03. 2020	WP (C) - 7865/ 2020	TAPAN SWAIN	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 5 1	25242 /2020	17.03. 2020	WP (C) - 8297/ 2020	CHINTU SAMAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 5 2	25243 /2020	17.03. 2020	WP (C) - 7910/ 2020	D. K. MAHALICK	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 5 3	25244 /2020	17.03. 2020	WP (C) - 8482/ 2020	CHINTU SAMAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2 5 4	25245 /2020	17.03. 2020	WP (C) - 7923/ 2020	L. D. SAHOO A	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
2	25246	17.03.	WP (C)	P.K.	C.O	CO	Order Dtd. 2020-03-16			(S

55	/2020	2020	- 8713/ 2020	MISHRA	.	UR T NO .19				ea t No - 11 2)
256	25247 /2020	17.03. 2020	WP (C) - 8752/ 2020	SATYAJIT MOHAPATRA (2)	C.O.	CO UR T NO .19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
257	25248 /2020	17.03. 2020	WP (C) - 7975/ 2020	B. D. BISWAL	C.O.	CO UR T NO .19	Order Dtd. 2020-03-16			(S ea t No - 11 2)
258	25249 /2020	17.03. 2020	BLAPL - 1562/ 2020	A. K. BHUYAN	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
259	25250 /2020	17.03. 2020	BLAPL - 1576/ 2020	K. K. JENA	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
260	25251 /2020	17.03. 2020	BLAPL - 1576/ 2020	D. K. SAHOO	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
261	25252 /2020	17.03. 2020	BLAPL - 1584/ 2020	GANESWAR JAYASINGH	C.O.	CO UR T NO .23	Order Dtd. 2020-03-16			(S ea t No - 11 2)
262	25253 /2020	17.03. 2020	BLAPL - 1550/ 2020	DEBENDRA KUMAR SWAIN	C.O.	CO UR T NO .	Order Dtd. 2020-03-16			(S ea t No - .

						23				112)
263	25254/2020	17.03.2020	BLAPL - 1544/2020	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 112)
264	25255/2020	17.03.2020	BLAPL - 1543/2020	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 112)
265	25256/2020	17.03.2020	BLAPL - 1541/2020	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 112)
266	25257/2020	17.03.2020	BLAPL - 1531/2020	D.MITRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 112)
267	25258/2020	17.03.2020	BLAPL - 1529/2020	D.MITRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 112)
268	25259/2020	17.03.2020	OJC-13429/2001	PATITAPAN MOHAPATRA	GENERAL		Order Dtd. 2014-09-15		WRIT BRANCH-2	(Seat No - 9)
269	25260/2020	17.03.2020	OJC-13429/2001	PATITAPAN MOHAPATRA	GENERAL		Order Dtd. 2014-09-15		WRIT BRANCH-2	(Seat No - 9)
270	25261/2020	17.03.2020	OJC-13429/2001	PATITAPAN MOHAPATRA	GENERAL		Order Dtd. 2014-09-15		WRIT BRANCH-2	(Seat No - 9)

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2 7 1	25262 /2020	17.03. 2020	BLAPL - 1517/ 2020	S.K.MOHA NTY	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 9)
2 7 2	25263 /2020	17.03. 2020	BLAPL - 1515/ 2020	PABITRA KUMAR MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 9)
2 7 3	25264 /2020	17.03. 2020	BLAPL - 1513/ 2020	S. SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 9)
2 7 4	25265 /2020	17.03. 2020	BLAPL - 1508/ 2020	B. DAS	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 9)
2 7 5	25266 /2020	17.03. 2020	BLAPL - 1507/ 2020	A. K. MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 9)
2 7 6	25267 /2020	17.03. 2020	BLAPL - 2027/ 2020	K. C. SWAIN	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 9)
2 7 7	25268 /2020	17.03. 2020	CRLA- 562/2 017	J. KAMILA	C.O .	CO UR T NO . 9 OL D	Order Dtd. 2020-03-12			(S ea t No - 9)
2 7 8	25269 /2020	17.03. 2020	WP (C) - 7976/ 2020	B. D. BISWAL	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 9)
2	25270	17.03.	WP (C)	C. R.	C.O	CO	Order Dtd. 2020-03-16			(S

79	/2020	2020	- 2352/ 2020	NAYAK	.	UR T NO . 19				ea t No - 9)
280	25271 /2020	17.03. 2020	WP (C) - 4083/ 2020	SARAT KUMAR MOHANTY	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 9)
281	25272 /2020	17.03. 2020	WP (C) - 5401/ 2020	R. C. MUDULI	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 9)
282	25273 /2020	17.03. 2020	WP (C) - 7309/ 2020	P. N. NAYAK	C.O .	CO UR T NO . 19	Order Dtd. 2020-03-16			(S ea t No - 9)
283	25274 /2020	17.03. 2020	WP (C) - 3032/ 2020	J. P. KAR	GEN ERA L		Order Dtd. 9999-12-31	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 7)	
284	25275 /2020	17.03. 2020	WP (C) - 7662/ 2020	D. SAMAL	GEN ERA L		Order Dtd. 2020-03-06		(S ea t No - 10 7)	
285	25276 /2020	17.03. 2020	WP (C) - 6148/ 2020	M. NAYAK	GEN ERA L		Order Dtd. 2020-02-20		(S ea t No - 10 7)	
286	25277 /2020	17.03. 2020	WP (C) - 2340/ 2020	B. K. DAS	GEN ERA L		Order Dtd. 2020-02-27		(S ea t No - 10 7)	
2	25278	17.03.	WP (C)	A. K. SARA	GEN		Order Dtd. 2019-03-18	WRIT	(S	

87	/2020	2020	- 22512 /2018	NGI	ERA L			BRAN CH-7	ea t No - 44)
288	25279 /2020	17.03. 2020	WP (C) - 9864/ 2018	G.C.JENA	GEN ERA L		Order Dtd. 2019-01-10	WRIT BRAN CH-8	(S ea t No - 40)
289	25280 /2020	17.03. 2020	WP (C) - 9708/ 2020	P. L. MISHRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2020-03-17	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)
290	25281 /2020	17.03. 2020	WP (C) - 3613/ 2020	M. R. ROUTRAY	C.O .	CO UR T NO .22	Order Dtd. 2020-03-06		(S ea t No - 11 6)
291	25282 /2020	17.03. 2020	WP (C) - 11763 /2014	M.DAS	GEN ERA L		Order Dtd. 2018-01-15	WRIT BRAN CH-9	(S ea t No - 52)
292	25283 /2020	17.03. 2020	WP (C) - 22636 /2018	P. PRADHAN	C.O .	CO UR T NO .9	Order Dtd. 2020-03-16		(S ea t No - 52)
293	25284 /2020	17.03. 2020	ABLAP L- 15094 /2019	K.C.PAND A	GEN ERA L		Order Dtd. 2019-12-04		(S ea t No - 52)
294	25285 /2020	17.03. 2020	ABLAP L- 15094 /2019	K.C.PAND A	GEN ERA L		Order Dtd. 2019-12-04		(S ea t No

										-52)
295	25286/2020	17.03.2020	CRLMC - 728/2018	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2019-02-28		CRIMINAL MISC -3	(Seat No - 3)
296	25287/2020	17.03.2020	CONTR - 19/2020	M.K.RANA	GENERAL		Order Dtd. 2020-03-06			(Seat No - 3)
297	25288/2020	17.03.2020	WP (C) - 7638/2020	M/S.ARJUNA CH.BEHERA	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 3)
298	25289/2020	17.03.2020	CONTR - 22/2020	M.K.RANA	GENERAL		Order Dtd. 2020-03-06			(Seat No - 3)
299	25290/2020	17.03.2020	BLAPL - 903/2020	P. K. BEHERA	C.O.	COURT NO . 23	Order Dtd. 2020-03-16			(Seat No - 3)
300	25291/2020	17.03.2020	WP (C) - 4522/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-27			(Seat No - 3)
301	25292/2020	17.03.2020	WP (C) - 18245/2018	M.K.RANA	GENERAL		Order Dtd. 2020-03-12			(Seat No - 3)
302	25293/2020	17.03.2020	WP (C) - 21978/2019	M.K.RANA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)

303	25294/2020	17.03.2020	CRLA-465/2018	P.K.MOHANTY	GENERAL		Order Dtd. 9999-12-31		CRIMINAL APPEAL	(Seat No - 5)
304	25295/2020	17.03.2020	WP (C) - 9382/2020	JYOTI PRAKASH KAR	C.O.	COURT NO . 19	Order Dtd. 2020-03-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
305	25296/2020	17.03.2020	CRLMP - 1123/2019	D.NAYAK	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-7	(Seat No - 48)
306	25297/2020	17.03.2020	CMPAT - 11/1972	P.K.MOHANTY	GENERAL		Order Dtd. 1974-08-12			(Seat No - 48)
307	25298/2020	17.03.2020	MATA-156/2014	D.K.BEHERA	GENERAL		Order Dtd. 2015-04-13		FIRST APPEAL	(Seat No - 5)
308	25299/2020	17.03.2020	TRP (C) - 63/2012	R.K.BARIK	GENERAL		Order Dtd. 2015-08-25		M.J.C.	(Seat No - 6)
309	25300/2020	17.03.2020	BLAPL - 325/2020	S.S.SING DEO	C.O.	COURT NO . 23	Order Dtd. 2020-03-16			(Seat No - 6)
310	25301/2020	17.03.2020	BLAPL - 4675/2019	A. K. MISHRA	C.O.	COURT NO . 9 OL	Order Dtd. 2020-03-06			(Seat No - 6)

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3 1 1	25302 /2020	17.03. 2020	BLAPL - 9675/ 2019	S.BARIK	GEN ERA L		Order Dtd. 2020-03-05			(S ea t No - 6)
3 1 2	25303 /2020	17.03. 2020	RSA- 329/2 019	S.NAYAK	GEN ERA L		Order Dtd. 2020-04-03			(S ea t No - 6)
3 1 3	25304 /2020	17.03. 2020	WP (C) - 2247/ 2005	ANIL SAHOO	GEN ERA L		Order Dtd. 2005-11-10		WRIT BRAN CH-2	(S ea t No - 6)
3 1 4	25305 /2020	17.03. 2020	WP (C) - 23743 /2012	J.K.MOHA RANA	GEN ERA L		Order Dtd. 2012-12-19		WRIT BRAN CH-9	(S ea t No - 50)
3 1 5	25306 /2020	17.03. 2020	WP (C) - 5185/ 2020	P.K.MOHA NTY	GEN ERA L		Order Dtd. 2020-03-05			(S ea t No - 50)
3 1 6	25307 /2020	17.03. 2020	WP (C) - 604/2 009	P.K.MOHA NTY	GEN ERA L		Order Dtd. 2018-12-31		WRIT BRAN CH-1	(S ea t No - 2)
3 1 7	25308 /2020	17.03. 2020	OJC- 4269/ 2000	SK.OBAID ULLA	GEN ERA L		Order Dtd. 2002-09-25		WRIT BRAN CH-8	(S ea t No - 42)
3 1 8	25309 /2020	17.03. 2020	FA- 114/1 972	ANIL SAHOO	GEN ERA L		Order Dtd. 9999-12-31			(S ea t No - 42)

3 1 9	25310 /2020	17.03. 2020	WP (C) - 9059/ 2020	P.K.JENA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
3 2 0	25311 /2020	17.03. 2020	CRLA- 451/2 007	B.K.DAS- 1	C.O .	CO UR T NO . 22	Order Dtd. 2020-03-17		CRIM INAL APPE AL	(S ea t No - 1)
3 2 1	25312 /2020	17.03. 2020	BLAPL - 1586/ 2020	K.C.TRIP ATHY	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 2 2	25313 /2020	17.03. 2020	ABLAP L- 2225/ 2020	M. R. BARIK	C.O .	CO UR T NO . 9	Order Dtd. 2020-03-16			(S ea t No - 1)
3 2 3	25314 /2020	17.03. 2020	ABLAP L- 2223/ 2020	MANOJ KUMAR PANI	C.O .	CO UR T NO . 9	Order Dtd. 2020-03-16			(S ea t No - 1)
3 2 4	25315 /2020	17.03. 2020	ABLAP L- 2224/ 2020	M. R. BARIK	C.O .	CO UR T NO . 9	Order Dtd. 2020-03-16			(S ea t No - 1)
3 2 5	25316 /2020	17.03. 2020	BLAPL - 2227/ 2020	PABITRA KUMAR MOHANTY	C.O .	CO UR T NO . 9	Order Dtd. 2020-03-16			(S ea t No - 1)
3 2 6	25317 /2020	17.03. 2020	ABLAP L- 2220/ 2020	R. DAS	C.O .	CO UR T NO . 9	Order Dtd. 2020-03-16			(S ea t No - 1)
3 2 7	25318 /2020	17.03. 2020	ABLAP L- 2391/ 2020	P. K. BEHERA	C.O .	CO UR T	Order Dtd. 2020-03-16			(S ea t

			2020			NO 1				No - 1)
3 2 8	25319 /2020	17.03. 2020	ABLAP L- 2217/ 2020	T. R. DAS	C.O .	CO UR T NO . 9	Order Dtd. 2020-03-16			(S ea t No - 1)
3 2 9	25320 /2020	17.03. 2020	ABLAP L- 2222/ 2020	TOFAN PRADHAN	C.O .	CO UR T NO . 9	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3 0	25321 /2020	17.03. 2020	ABLAP L- 2650/ 2020	B. DAS	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3 1	25322 /2020	17.03. 2020	ABLAP L- 2649/ 2020	SAILENDR A BISWAL	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3 2	25323 /2020	17.03. 2020	BLAPL - 5185/ 2017	B. R. MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16		CRIM INAL MISC -1	(S ea t No - 1)
3 3 3	25324 /2020	17.03. 2020	BLAPL - 1590/ 2020	R. K. MALLICK	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3 4	25325 /2020	17.03. 2020	BLAPL - 1583/ 2020	HIMANSHU KUMAR BHOL	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3 5	25326 /2020	17.03. 2020	BLAPL - 1598/ 2020	M. K. MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3	25327 /2020	17.03. 2020	BLAPL -	ASHUTOSH MOHANTY	C.O .	CO UR	Order Dtd. 2020-03-16			(S ea

6			1575/ 2020			T NO . 23				t No - 1)
3 3 7	25328 /2020	17.03. 2020	BLAPL - 1571/ 2020	M/S.S.K. BHANJADE O	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3 8	25329 /2020	17.03. 2020	BLAPL - 1553/ 2020	DEBENDRA BEHERA	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 3 9	25330 /2020	17.03. 2020	WP (C) - 4428/ 2020	S.K.SING H	GEN ERA L		Order Dtd. 2020-02-18			(S ea t No - 1)
3 4 0	25331 /2020	17.03. 2020	BLAPL - 5522/ 2019	T. K. MISHRA	C.O .	CO UR T NO . 1	Order Dtd. 2020-03-16			(S ea t No - 1)
3 4 1	25332 /2020	17.03. 2020	BLAPL - 1539/ 2020	D.MITRA	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 4 2	25333 /2020	17.03. 2020	CONTC - 215/2 014	S.K.SING H	GEN ERA L		Order Dtd. 2018-04-09		CONT EMPT	(S ea t No - 1)
3 4 3	25334 /2020	17.03. 2020	BLAPL - 1596/ 2020	R. K. BARIK	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16			(S ea t No - 1)
3 4 4	25335 /2020	17.03. 2020	WP (C) - 9238/ 2020	K. SAHOO	C.O .	CO UR T NO . 2 OL	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 11 1)

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3 4 5	25336 /2020	17.03. 2020	WP (C) - 9239/ 2020	K. SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
3 4 6	25337 /2020	17.03. 2020	ABLAP L- 2771/ 2020	S.K.MOHA NTY	C.O .	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 11 1)
3 4 7	25338 /2020	17.03. 2020	ABLAP L- 2766/ 2020	ASHOK KUMAR SAHOO	C.O .	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 11 1)
3 4 8	25339 /2020	17.03. 2020	ABLAP L- 2764/ 2020	T. R. DAS	C.O .	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 11 1)
3 4 9	25340 /2020	17.03. 2020	ABLAP L- 2763/ 2020	HIMANSHU KUMAR BHOL	C.O .	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 11 1)
3 5 0	25341 /2020	17.03. 2020	ABLAP L- 2746/ 2020	SIBA PRASAD SAHOO	C.O .	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 11 1)
3 5 1	25342 /2020	17.03. 2020	WP (C) - 9061/ 2020	P. N. BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2020-03-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
3	25343	17.03.	ABLAP	B.K.	C.O	CO	Order Dtd. 2020-03-16			(S

52	/2020	2020	L-2762/2020	DALAI	.	UR T NO .1				ea t No - 10 9)
353	25344/2020	17.03.2020	ABLAP L-2757/2020	T.R. DAS	C.O.	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 10 9)
354	25345/2020	17.03.2020	ABLAP L-2756/2020	K.C. JENA	C.O.	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 10 9)
355	25346/2020	17.03.2020	BLAPL -1604/2020	S. BARIK	C.O.	CO UR T NO .2	Order Dtd. 2020-03-17			(S ea t No - 10 9)
356	25347/2020	17.03.2020	ABLAP L-2753/2020	R.K. MOHAPATRA	C.O.	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 10 9)
357	25348/2020	17.03.2020	ABLAP L-2749/2020	H.K. DASH	C.O.	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 10 9)
358	25349/2020	17.03.2020	ABLAP L-2748/2020	P.K. ROUT	C.O.	CO UR T NO .1	Order Dtd. 2020-03-16			(S ea t No - 10 9)
359	25350/2020	17.03.2020	CRLMC -2717/2019	A. NAIK	C.O.	CO UR T NO .1	Order Dtd. 2020-02-17		CRMI NAL MISC -2	(S ea t No - 10 9)

						1				11)
360	25351/2020	17.03.2020	ABLAP L-2744/2020	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 11)
361	25352/2020	17.03.2020	ABLAP L-2741/2020	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 11)
362	25353/2020	17.03.2020	ABLAP L-2739/2020	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 11)
363	25354/2020	17.03.2020	ABLAP L-2740/2020	H.S. DEO	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 11)
364	25355/2020	17.03.2020	WP (C) - 29494/2019	D.S. RAY	C.O.	COURT NO. 24	Order Dtd. 2020-03-17			(Seat No - 11)
365	25356/2020	17.03.2020	WP (C) - 29494/2019	M. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-03-17			(Seat No - 11)
366	25357/2020	17.03.2020	RPFAM - 50/2020	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-03-17			(Seat No - 11)
366	25358/2020	17.03.2020	WP (C) -	M.R. SAHOO	C.O.	COURT	Order Dtd. 2020-03-17			(Seat

7			8363/ 2020			T NO . 17			t No - 11)
3 6 8	25359 /2020	17.03. 2020	MACA- 932/2 019	G.N. JEE	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16		(S ea t No - 11)
3 6 9	25360 /2020	17.03. 2020	MACA- 1425/ 2016	G.N. JEE	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16		(S ea t No - 11)
3 7 0	25361 /2020	17.03. 2020	MACA- 1425/ 2016	S. SWAIN	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16		(S ea t No - 11)
3 7 1	25362 /2020	17.03. 2020	BLAPL - 8723/ 2019	S. BISWAL	C.O .	CO UR T NO . 7	Order Dtd. 2020-03-16		(S ea t No - 11)
3 7 2	25363 /2020	17.03. 2020	BLAPL - 484/2 020	C.R. KAR	C.O .	CO UR T NO . 23	Order Dtd. 2020-03-16		(S ea t No - 11)
3 7 3	25364 /2020	17.03. 2020	BLAPL - 11300 /2019	K.C. JENA	C.O .	CO UR T NO . 9 OL D	Order Dtd. 2020-03-16		(S ea t No - 11)
3 7 4	25365 /2020	17.03. 2020	BLAPL - 10893 /2019	M.R. DASH	C.O .	CO UR T NO .	Order Dtd. 2020-03-16		(S ea t No - 11)

						23				11)
375	25366/2020	17.03.2020	BLAPL - 10899/2019	M.R. DASH	C.O.	COURT NO . 23	Order Dtd. 2020-03-16			(Seat No - 11)
376	25367/2020	17.03.2020	WP (C) - 8032/2020	R.C. MALLICK	C.O.	COURT NO . 7	Order Dtd. 2020-03-16	WRIT BRANCH-2		(Seat No - 9)
377	25368/2020	17.03.2020	WP (C) - 8356/2020	H.K. DASH	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 9)
378	25369/2020	17.03.2020	WP (C) - 8746/2020	A.K. MOHANTY	C.O.	COURT NO . 7	Order Dtd. 2020-03-16			(Seat No - 9)
379	25370/2020	17.03.2020	WP (C) - 7831/2020	P.K. JENA	C.O.	COURT NO . 2 OLD	Order Dtd. 2020-03-16			(Seat No - 9)
380	25371/2020	17.03.2020	WP (C) - 13312/2007	M.R. SAHOO	C.O.	COURT NO . 2 OLD	Order Dtd. 2020-03-16			(Seat No - 9)
381	25372/2020	17.03.2020	WP (C) - 13312/2007	S. MOHARANA	C.O.	COURT NO . 2 OLD	Order Dtd. 2020-03-16			(Seat No - 9)
388	25373/2020	17.03.2020	WP (C) -	B.N. SARANGI	C.O.	COURT	Order Dtd. 2020-03-16			(Seat

2			13312/2007			T NO . 2 OL D				t No - 9)
3 8 3	25374/2020	17.03.2020	WP (C) - 4295/2020	H.K. MOHANTA	C.O.	CO UR T NO . 7	Order Dtd. 2020-03-16			(S ea t No - 9)
3 8 4	25375/2020	17.03.2020	WP (C) - 2492/2020	G. SUNDARA	C.O.	CO UR T NO . 17	Order Dtd. 2020-03-17			(S ea t No - 9)
3 8 5	25376/2020	17.03.2020	WPC (O AC) - 984/2019	B.C. PANDA	C.O.	CO UR T NO . 1	Order Dtd. 2020-03-16			(S ea t No - 9)
3 8 6	25377/2020	17.03.2020	CRP-3/2020	BIKRAM BEHERA	C.O.	CO UR T NO . 24	Order Dtd. 2020-03-17			(S ea t No - 9)
3 8 7	25378/2020	17.03.2020	WP (C) - 4103/2020	A. K. MISHRA	C.O.	CO UR T NO . 8	Order Dtd. 2020-03-16			(S ea t No - 9)
3 8 8	25379/2020	17.03.2020	WP (C) - 9388/2020	M M SATHPATI ADV	C.O.	CO UR T NO . 19	Order Dtd. 9999-12-31			(S ea t No - 9)
3 8 9	25380/2020	17.03.2020	WP (C) - 8816/2015	M. NAIK	GEN ERA L		Order Dtd. 2020-02-18			(S ea t No - 9)
3 9 0	25381/2020	17.03.2020	WP (C) - 24048/2012	D. MISHRA	GEN ERA L		Order Dtd. 2020-03-03			(S ea t No - 9)

									9)
3 9 1	25382 /2020	17.03. 2020	WP (C) - 14407 /2019	M. BEHERA	GEN ERA L		Order Dtd. 2020-02-04		(S ea t No - 9)
3 9 2	25383 /2020	17.03. 2020	WP (C) - 1566/ 2004	M. DAS	GEN ERA L		Order Dtd. 2020-02-11	WRIT BRAN CH-1	(S ea t No - 1)
3 9 3	25384 /2020	17.03. 2020	WP (C) - 2362/ 2020	B. DAS	GEN ERA L		Order Dtd. 2020-02-03		(S ea t No - 1)
3 9 4	25385 /2020	17.03. 2020	WP (C) - 16679 /2018	J. P. KAR	GEN ERA L		Order Dtd. 2020-02-19		(S ea t No - 1)
3 9 5	25386 /2020	17.03. 2020	WP (C) - 15195 /2012	M. NAYAK	GEN ERA L		Order Dtd. 2012-12-14	WRIT BRAN CH-8	(S ea t No - 29)
3 9 6	25387 /2020	17.03. 2020	WP (C) - 11539 /2008	S.K. BHANJADE O	GEN ERA L		Order Dtd. 2015-01-19	WRIT BRAN CH-4	(S ea t No - 27)
3 9 7	25388 /2020	17.03. 2020	ABLAP L- 2535/ 2020	A.K. MOHANTY	C.O T .	CO UR T NO . 8	Order Dtd. 2020-03-06		(S ea t No - 27)
3 9 8	25389 /2020	17.03. 2020	WP (C) - 19193 /2019	G. P. SAMAL	GEN ERA L		Order Dtd. 2020-03-05		(S ea t No - 27)

399	25390/2020	17.03.2020	WP(C) - 13312/2007	S. MOHARANA	GENERAL	Order Dtd. 2020-03-16Annexure,Counter,			(Seat No - 27)
400	25391/2020	17.03.2020	OJC-1935/2002	S. C. SUNDARA	GENERAL	Entire Order		WRITBRANCH-1	(Seat No - 1)
401	25392/2020	17.03.2020	BLAPL - 2382/2011	S. C. BISWAL	GENERAL	Order Dtd. 2011-02-04		CRIMINAL MISC -3	(Seat No - 4)
402	25393/2020	17.03.2020	ABLAP L- 11184/2019	S. BISWAL	GENERAL	Order Dtd. 2019-09-05			(Seat No - 4)
403	25394/2020	17.03.2020	ABLAP L- 4715/2019	D. K. MALLICK	GENERAL	Order Dtd. 2019-06-18			(Seat No - 4)
404	25395/2020	17.03.2020	ABLAP L- 5512/2019	D. K. MALLICK	GENERAL	Order Dtd. 2019-06-18			(Seat No - 4)
405	25396/2020	17.03.2020	ABLAP L- 5055/2019	D. K. MALLICK	GENERAL	Order Dtd. 2019-06-18			(Seat No - 4)
406	25397/2020	17.03.2020	ABLAP L- 5496/2019	D. K. MALLICK	GENERAL	Order Dtd. 2019-06-18			(Seat No - 4)
407	25398/2020	17.03.2020	CRIMC - 1739/2016	P. K. BEHERA	GENERAL	Order Dtd. 2016-07-14		CRIMINAL MISC -3	(Seat No - 3)

										-4)
408	25399/2020	17.03.2020	ITA-45/2015	M. BEHERA	GENERAL		Order Dtd. 2020-03-06			(Seat No - 4)
409	25400/2020	17.03.2020	CMP-279/2018	J. K. MISHRA	GENERAL		Order Dtd. 2020-03-13			(Seat No - 4)
410	25401/2020	17.03.2020	ARBA-19/2017	R. K. SAHU	GENERAL		Order Dtd. 2017-08-23	M.J.C.		(Seat No - 2)
411	25402/2020	17.03.2020	WP (C) - 14945/2019	B. R. SENAPATI	GENERAL		Order Dtd. 2019-12-13			(Seat No - 2)
412	25403/2020	17.03.2020	WP (C) - 22972/2017	N. K. ROUT	GENERAL		Order Dtd. 2018-06-19	WRIT BRANCH-8		(Seat No - 41)
413	25404/2020	17.03.2020	ABLAP L-17231/2019	M. N. MOHANTY	GENERAL		Order Dtd. 2019-11-28			(Seat No - 41)
414	25405/2020	17.03.2020	ABLAP L-1096/2018	LOKANATH SAHOO	GENERAL		Order Dtd. 2018-12-07	CRIMINAL MISC -3		(Seat No - 3)